

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/112/2016

NAME OF THE PETITIONER(S) : K. M. Veluthas & another

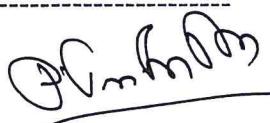
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another

UNDER SECTION : 397/398, 247 & 402

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① P.JESUS MORIS RAVI, Counsel for Respondent.



② R. RAJESH Counsel for Petitioner



ORDER

Shri R Rajesh, counsel for petitioners present. Shri P Jesus Moris Ravi, counsel for respondents present and stated that on perusal of the documents furnished by the petitioners, there is a contradiction in the payments made by the petitioners and sought time for seeking clarifications from the clients. He further submitted that he intends to furnish a typed set of documents to the other side before the next date of hearing. Time extended at request. The matter is posted for final hearing. Put up on 30.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)